

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 2977  
TO BE ANSWERED ON 29<sup>th</sup> MARCH 2022**

**ACTION PLAN TO FILL UP VACANCIES IN NEWLY CONSTRUCTED AIIMS**

**2977. SHRI REWATI RAMAN SINGH:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether it is a fact that Government is working on the plan to set up AIIMS in each and every State of the country and proposes to make All India Institute of Medical Science (AIIMS), New Delhi the mentor of all these AIIMS;
- (b) the action plan being proposed for appointments in various posts including doctors in all the old and newly constructed AIIMS;
- (c) whether Indians having medical degree from abroad would be eligible to apply for the post of doctors in new AIIMS; and
- (d) the details thereof?

**ANSWER  
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY  
WELFARE  
(DR. BHARATI PRAVIN PAWAR)**

**(a)** The Government has plans to set up AIIMS in various states of the country under Pradhan Mantri Swasthya Suraksha Yojana (PMSSY) in a phased manner. In the case of new and upcoming AIIMS, Institutes of National Importance such as AIIMS, Delhi, PGIMER, Chandigarh, JIPMER, Puducherry as well as other functional AIIMS have been made Mentor Institutes.

**(b)** In new AIIMS, recruitment to various positions is done on need basis keeping in view the range of additional services and facilities added. The incumbency position at various AIIMS is monitored and vacancies are advertised based on requirement. However, as high standards have to be maintained in selection, keeping in view the stature of these Institutes of National Importance, all the advertised positions could not be filled up.

Following steps have been taken to fill up vacant posts in new AIIMS:

- i. Constitution of Standing Selection Committee (SSC) in each new AIIMS to facilitate expeditious filling up of vacancies.

- ii. The upper age limit for direct recruitment against the posts of Professor and Additional Professor has been raised from 50 years to 58 years.
  - iii. Filling up of vacant faculty posts in the new AIIMS by taking serving faculty from Government Medical Colleges/Institutes on deputation basis has been allowed.
  - iv. Contractual engagement of retired faculty of Government Medical Colleges/Institutes up to 70 years of age has also been allowed. Walk-in-interview for engagement of faculty on contract basis has also been allowed.
  - v. Overseas Citizen of India (OCI) card holders have been allowed to be appointed on faculty positions.
  - vi. Visiting faculty scheme in new AIIMS has been formulated to allow national and international faculty to work in new AIIMS for teaching and academic purposes.
  - vii. Down-grading of the posts of Additional/Associate Professor to the level of Assistant Professor has been allowed for a fixed period by the AIIMS with the approval of their respective Institute Body.
  - viii. Temporary diversion has been allowed on loan basis for faculty from one Department to another, which may be filled up on contractual appointment.
  - ix. Relaxation for Scheduled Castes and Scheduled Tribes has been allowed as per Rules/Guidelines issued by DoP&T.
  - x. Running advertisement with one-year validity have been allowed to expedite the recruitment of faculty after which fresh running or normal advertisement can be issued again depending upon faculty strength.
  - xi. Constitution of a sub-committee of the Governing Body of new AIIMS to consider and approve recommendations of the respective Standing Selection Committee.
  - xii. Centralized recruitment for nursing cadres has been introduced.
- (c) & (d) Indians having requisite Medical degree, as per requirement of the post, and recognized by the National Medical Commission (NMC) / erstwhile MCI, are eligible to apply in AIIMS.